

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/956/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the nd 22 February, 2022.

Sub: **Casual leave.**

Ref:- No. MACT (B) 232 dated 21.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.02.2022, 18.02.2022 and 19.02.2022 along with station leave permission from the evening of 16.02.2022 till the morning of 21.02.2022**, has been granted. The District & Sessions Judge, Barpeta would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/957-958/dated , 22-02-2022

Copy to.

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda